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Central Administrative Tribunal, Principal Bench, New Delhi

O.A.No.2923/2003
M.A.No.2538/2003

**Hon'ble Mr.Justice V.S. Aggarwal, Chairman
Hon'ble Mr.S.K. Naik, Member(A)**

New Delhi, this the 16th day of November, 2004

1. Shri Vijay Pal Singh,
V-623, Gali No.14,
Vijay Park, Mauzpur,
Delhi-53
2. Shri K.L.Sachdeva,
545, Ramlila Ground,
Jwala Nagar, Shahdara,
Delhi-32
3. Smt. Shashi Bala,
14/36, Subhash Nagar,
New Delhi.
4. Smt. Sarita,
Qr.No.41, Type-III,
ITI Staff Quarters,
Vivek Vihar, Delhi.
5. Shri K.K. Sharma,
RZ-72, Indira Park,
Uttam Nagar, New Delhi-59
6. Shri Ganga Prasad,
462, Kalyanwas,
Delhi-91
7. Shri Sulekh Singh Nagi,
3/83, II Floor, Sant Nirankari Colony,
Delhi-9
8. Shri S.S. Rohilla,
PS to Secretary (Education), Room No.6
Old Sectt., Delhi 54

....Applicants

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(By Advocate: Shri V.S.R. Krishna)

Versus

1. Govt. of NCT of Delhi,
Through the Chief Secretary,
Delhi Sachivalaya,
I.P. Estate, New Delhi

2. The Secretary (Services),
Govt. of NCT of Delhi.
Delhi Sachivalaya, I.P. Estate,
New Delhi

....Respondents

(By Advocate: Shri Ajesh Luthra)

Order(Oral)

Justice V.S. Aggarwal, Chairman

Learned counsel for the applicants states that he may be permitted to withdraw the present petition because he would like to challenge the promotion as Senior P.A.

2. Allowed as prayed but we make it clear that nothing said herein is an expression of opinion on the merits of the matter nor will it take the rights of the respondents to take proper defence in accordance with law. Dismissed as withdrawn.

Naik
(S.K. Naik)
Member(A)

Ag
(V.S. Aggarwal)
Chairman

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